

Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA
UNSTARRED QUESTION No.2284

To be answered on
Thursday, March 20, 2025/ 29 Phalguna, 1946 (Saka)

QUESTION
North East Special Infrastructure Development Scheme

2284. Shri Mission Ranjan Das:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the steps taken to ensure equitable development across all States in the North Eastern Region;
- (b) the manner in which the Ministry ensures that the allocation and expenditure are aligned with the long-term development goals for the region; and
- (c) the mechanisms in place to evaluate the success of projects completed under North East Special Infrastructure Development Scheme(NESIDS) and the manner in which these evaluations help future planning and funding decisions for the region's infrastructure development?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

(a) to (c) In order to ensure equitable distribution of funds under the North East Special Infrastructure Development Scheme (NESIDS), the Normative Allocation for each of the North Eastern States is done on the basis of weightage, which is derived on the parameters such as area, population, human development index, road density (per 1000 sq. km.), percentage of census of villages electrified, number of hospital beds (allopathy) per 1000 persons, percentage of

household having safe drinking water etc. Accordingly, the State-wise percentage share of normative allocation, under NESIDS, is as under:

Sl. No	State	Percentage (%)
1.	Arunachal Pradesh	13.06
2.	Assam	27.78
3.	Manipur	9.98
4.	Meghalaya	10.76
5.	Mizoram	10.42
6.	Nagaland	10.18
7.	Sikkim	6.54
8.	Tripura	11.28
	Total	100.00

The projects under the NESIDS scheme are proposed by the concerned State Governments of NER, as per their need, priority & gaps with the recommendation of the State Level Empowered Committee (SLEC), which is headed by the Chief Secretary of the concerned State Government. After the receipt of recommendation of the SLEC by the Ministry, the proposals are sent to the concerned central line Ministries/Departments and NITI Aayog for their appraisal on the basis of alignment of these projects with the Gati Shakti Master Plan and KPIs of Sustainable Development Goals (SDG) following which the proposals are placed before the Empowered Inter-Ministerial Committee (EIMC) of NESIDS for necessary approval.

The Ministry of Development of North Eastern Region has taken several steps to ensure evaluation of the projects sanctioned under its schemes inter-alia including NESIDS. The projects are periodically monitored and inspected by officials of MDoNER, North Eastern Council and Field Technical Support Units (FTSUs). The Project Quality Monitors/Third Party Technical Inspection Agencies (PQM/TPTI) have been introduced to strengthen the monitoring mechanism of the MDoNER.
